

CPSEs	2010-11	2009-10	2008-09
North Eastern Handicrafts and Handloom Dev. Corpn. Ltd.	(-) 174	(-) 182	(-) 201
North Eastern Electric Power Corporation Ltd.	26357	28938	29697
Nagaland Pulp and Paper company Ltd.	(-) 1344	(-) 1438	(-) 1810
Loktak Downstream Hydroelectric Corporation Ltd.	*-	-	-
Brahamaputra Crackers and Polymer Ltd.	*-	-	-

* CPSEs under construction.

Cheap funds for Chinese manufacturers in power sector

5069. SHRI B.S. GNANADESIKAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Bharat Heavy Electricals Limited (BHEL) has raised concerns that the availability of cheaper Chinese funds for power project could adversely impact the State-run company's business;

(b) whether the BHEL has also informed that if Chinese competitors continue to have access to cheaper financing, it would result in loss to BHEL; and

(c) if so, the details thereof and reaction of Government in this regard?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) Yes Sir.

(b) Yes Sir.

(c) Cheaper finance would make Chinese equipments cheaper by the differential cost of interest. This would shift business from domestic manufacturers to the Chinese manufacturers.

A Committee was constituted to suggest modalities to take care of the

disadvantages suffered by the domestic industry relating to power sector. The Committee suggested some measures including imposition of duty on import of power equipments. The recommendations are under consideration in the Ministry of Power. Government has also announced National Manufacturing Policy with an objective to promote and give strength to the domestic manufacturing sector, including Heavy Electrical Equipments Industry.

Acquisition of raw materials by PSUs

5070. SHRI NAND KUMAR SAI: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Government has constituted a Committee to finalize a policy for acquisition of raw material assets abroad by Central Public Sector Enterprises (CPSEs);
- (b) if so, the details thereof; and
- (c) the details of the terms and reference of the said Committee?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) to (c) The Government has already finalized and approved the 'Policy for Acquisition of Raw Material Assets abroad by Central Public Sector Enterprises (CPSEs) in October 2011.

Non-payment of salaries to employees of PSUs

5071. SHRI P. RAJEEV: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the names of Public sector Undertaking (PSUs) under the Ministry where employees have not been paid salaries during the last year;
- (b) whether any corrective measures are being undertaken to address this issue;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) to (d) Employees of Public Sector Undertaking (PSUs) viz. Tungabhadra Steel products Limits (TSPL), Triveni Structural Limited (TSL), Nepa Limited (Nepa), HMT (Watches) Ltd., HMT (Chinar Watches) Ltd. and HMT (Bearings) Ltd, Hindustan Cables Limited (HCL) and Scooters India Limited (SIL) have not been paid salaries since October, 2011. In Tyre Corporation of India Limited (TCIL), salaries have not been paid since September, 2011.